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Department approves small-scale fishing regulations

On 9th February 2016, The Department of Agriculture, Forestry and Fisheries has approved the Small-Scale Fishing Regulations.

The regulations will be published once the President has promulgated the Amended Marine Living Resources Act.

For further information on the above , [please click here](#)

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Japan to increase investment in SA

On 10th of February 2016, Mineral Resources Minister has welcomed a commitment by the Japanese government to increase its investment in South Africa, despite the current downturn in the global economy.

As per Minister the continuous support from the Japanese government and companies is motivating.

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In this issue:

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